

6800

No. J. 20011/18/2011-HMP (SCT)  
GOVERNMENT OF MIZORAM  
HOME DEPARTMENT

Dated Aizawl, the 23<sup>rd</sup> Jan., 2012.

To,

✓ The Secretary General,  
Government of India,  
National Human Rights Commission,  
Faridkot House, Copernicus Marg.,  
New Delhi - 110003 INDIA.

N.H.R.C.  
08 FEB 2012  
Dy. No. 14947

UK

PR to SG

Subject : Prevention of Atrocities against Scheduled Castes.

Reference : Your D.O. No. 20/1/2004-PRP&P dt. 4.1.2012.

AR SB11  
PRP&P

Sir,

With reference to your number cited above, I am directed to inform you that there is no case registered under Prevention of Atrocities Act against Scheduled Castes. Hence the required information may be treated as NIL from the State of Mizoram.

104/PRP&P  
24-2-2012

DPK  
M/K

JS(P&A)

Yours faithfully,

*(Signature)*  
23/1/12

(DAVID H. ELTHANGLIANA)

OSD-Cum-Under Secretary to the Gov't of Mizoram,  
Home Department,  
Ph. No. 0389-2336006.

23/1

JS on tour  
Dfrc(A) used  
11/4/12  
27/1/12